

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 1866/2018

SHIVAM HAND MADE PAPER

Appellant(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV. & ORS.

Respondent(s)

Date : 06-08-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. Yatish Mohan, Adv.
 Mr. Sumant Kumar Jha, Adv.
 Mr. E. C. Vidya Sagar, AOR

For Respondent(s) Mr. Akshat Kumar, AOR
 Mr. Jitendra Kumar Tripathi, Adv.
 Ms. Swarupama Chaturvedi, Adv.

 Mr. Shrish Kumar Misra, AOR

 Mr. Braj Kishore Mishra, AOR
 Mr. Abhishek Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Ld. Counsel for the parties have failed to file the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

RAJESH KUMAR GOEL
Registrar